

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

Date: 21/01/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K.HANJURA)
REGISTRAR

rd